

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 26

C.P./(IB)/895/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.11.2022**

NAME OF THE PARTIES: - **CFM Asset Reconstruction Private Limited**
VS Nd S Art World Private Limited

Appearance (via video-conference):

For the Applicant : Mr. Mustafa Doctor, Advocate
For the Respondent : Ms. Vrunda Surve, Advocate

Section 7 of the IBC, 2016

ORDER

Both sides present. At request, list this matter on Board on 30.11.2022, for further consideration.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare